

Declaration of Assets and Liabilities

Year:2025

I, Mimansha Choudhary, daughter of Shri Dharam Nath Choudhary, Aged 30 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name M.r. Gajanand Mehta	Dependant-1 (Shubh Anand- 1 year old son)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹50,000		NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹78,000 in savings, ₹37,746 in PPF; ₹97,729 in Tax Saver 5-year FD, ₹1,10,932 in 444 days Fixed Deposits, 10,17,633 in joint account with spouse.	He is an independent assessee and he files his asset declaration separately.	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL		NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL		NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Yamaha RayZR BR32AJ9994		NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	430gms Gold, 4.5kg silver, 3 carat diamonds (as per market value)		30 gms gold, 400gms silver (as per market value)	NIL	NIL
(vii)	Other assets, such as values of claims/interests	3 diwan beds, Smart TV, split AC, 2 geysers, Refrigerator, Washing Machine, Laptop, iPhone, Ipad, Samsung tab, furniture and other Household items		NIL	NIL	NIL

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL		NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL		NIL	NIL	NIL
(v)	Others(such as interest in property)	NIL		NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Handwritten signature/initials

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments	NIL	NIL

	dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number(PAN)]	Assesment Year- 2025-26 Income tax paid- ₹82,922/- PAN-BLYPC2940R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: MimanshaChoudhary

Designation: Section Officer

Place: Patna.

Date :14/01/2026

Department: Bihar Legislative Assembly, Patna